

In the Central Administrative Tribunal
Calcutta Bench

MA No. 268 of 1997
(OA No. 555 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Narayan Chandra Halder

Vs.

Eastern Railway

For the Applicant : Mr. B.C. Sinha, Advocate

For the Respondents : None

Date of Order : 10-9-98

ORDER

None appears on behalf of the respondents. MA 268 of 1997 has been disposed of on 16.4.98. So, OA 555 of 1997 will come up for hearing on the next date fixed on 16.12.98.

(D. Purkayastha)
Member(J)